NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.142/ BB/2017	-	For filing ROC report	252(1)	Saraansh Software Solutions Pvt. Ltd. Vs ROC
	*			

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sub Est. Advocat		I. M. Adu
	9845012		

ORDER

Counsel for Petitioner is present. ROC-Karnataka, Bangalore has filed his report. Heard Counsel. List it for orders on 22/12/2017.

Member (T)

Member (J)